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**12.26 hrs.**

**STATEMENT RE: PREVENTION OF TERRORISM  
(REPEAL) ORDINANCE**

Title: Statement regarding Prevention of Terrorism (Repeal) Ordinance, 2004 (No. 1 of 2004). – Laid.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): On behalf of Shri Shivraj V. Patil I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Prevention of Terrorism (Repeal) Ordinance, 2004 (No.1 of 2004).

\_\_\_\_\_(Placed in Library. See No.L.T.741/04)

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